

Speaker, Sir, identification was done by us about a year back (Interruptions)

SHRI RAVI RAY: Mr. Speaker, Sir, my question was that if a State Government insists that they would not implement 27 per cent reservation, how would the Central Government be able to fill the quota in Central services? If the State Government does not identify the backward classes, I would like to know by when the Central Government will do it? This was my question and Madam Minister did not reply to it (Interruptions)

[English]

SHRIMATI MARGARET ALVA: I have repeated three times that one set as what is common to both the Mandal Commission and the States, but where it does not exist, the question of identification has started. We are in the process of identification because there we have to start the scratch since the States have no lists at all. This work is going on. They may have prepared some list and somebody also might have prepared some other list but today it is our responsibility to prepare a proper list and present it as the consolidated and final list. (Interruptions).

MR. SPEAKER: I have given nearly half-an-hour to this question. Now we go to the next question. Shri Ram Badan.

[Translation]

Setting Up Of A Model Industrial City

*82. SHRI RAM BADAN: Will the Minister of Planning and Programme Implementation be pleased to state:

(a) whether the Union Government have taken any decision to set up of a Model Industrial City in the country as a result of the meeting of the Indo-Japan Committee held in November, 1990;

(b) if so, the steps taken to set up the proposed Model Industrial City; and

(c) if not, the reasons therefor?

[English]

THE MINISTER OF STATE OF THE MINISTRY FOR PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R BHAR DWAJ) (a) to (c). A Sub-committee under chairman, Exim Bank has been set up by the India-Japan Study Committee in the Planning Commission to consider the investment, technology transfer and feasibility aspects of setting up an Industrial Model Town. The Sub-Committee is yet to submit its report.

(Interruptions)

MR. SPEAKER: Please understand that I have given half-an-hour to one question; other questions are also important and other Members will also complain.

(Interruptions)

SHRI E. AHMED: Sir, we are also Backward and we may also be given an opportunity to put a question.

MR. SPEAKER: Please do not shout like this.

(Interruptions)

MR. SPEAKER: Please take your seat.

Now, please take your seat. Please understand, this is Question Hour.

SHRI K.P. REDDIAH YADAV: We are from the backward (Interruptions)

MR. SPEAKER: Do not shout like this. I will name you and I will take action against you. It is not like this. You cannot browbeat like this. Half-an-hour is given for this question. You cannot shout like this.

If you want to discuss this, please find out the method of discussing it. You can-

not just browbeat like this. There are other Members also who want to ask questions. Let us find out the method of discussion, if you want to.

(Interruptions)

MR. SPEAKER: You have to behave in the House. You cannot hold the House to ransom.

SHRI K.P. REDDIAH YADAV: We are not doing it. . . *(Interruptions)*.

MR. SPEAKER: Now sit down. If you are shouting, I will take action against you. I cannot conduct the business of the House if you are shouting like this. If I have not given for enough of discussion, I can understand it. But I cannot understand each Member shouting from his place.

(Interruptions)

[Translation]

SHRI RAJNATH SONKAR SHASTRI: Mr. Speaker, Sir, you said that you allotted half an hour for this, but the hon. Minister did not give a satisfactory reply *(Interruptions)*. . . .

SHRI RAM VILAS PASWAN: Mr. Speaker, Sir, the hon. Minister could not follow the question which Shri Rabi Ray had asked. Shri Rabi Ray had said that when we were in power, identification of castes had been done. Has the work been completed or not?

[English]

SHRI DIGVJAYASINGH: This is highly objectionable. We have gone to the next question.

[Translation]

MR. SPEAKER: Paswanji, please sit down. . . . *(Interruptions)*

MR. SPEAKER: Are you asking for

a reply to the question asked by Shri Rabi Ray.

. . . . *(Interruptions)*

[English]

MR. SPEAKER: It is not like this. It is for Mr. Rabi Ray to object. Secondly, I have given half-an-hour. Supposing the Minister has given or not given reply to your question. You can find out the method. That is why, there is provision of half-an-hour discussion. If you are not following the provisions which are provided in the rules and if you are just streamrolling like this, other Members are there who want to ask the question.

SHRI RAM VILAS PASWAN: You see, this is a national issue and very important one.

MR. SPEAKER: You follow the procedure. You follow the rules.

If you are not satisfied, there is a rule and you can ask for half-an-hour discussion. You can ask for it. What can I do if you have forgotten the provision?

. . . . *(Interruptions)*. . . .

[Translation]

SHRI RAJNATH SONKAR SHASTRI: Mr. Speaker, Sir, it is so important a question that one Government had to fall because of this *(Interruptions)*

MR. SPEAKER: Shri Sharad please sit down.

. . . . *(Interruptions)*. . . .

[English]

MR. SPEAKER: If you have strong views about this, I can understand that. If you want to press your strong views and if you follow the procedure, you will be able to do it in a better fashion. Supposing all of you are

standing and asking question, you do not react anywhere. Please follow the rules. If you want some assistance, I will give assistance.

... (Interruptions) ...

[Translation]

MR. SPEAKER: This is a small issue.

.... (Interruptions) ...

SHRI SHARAD YADAV: This is not a small matter

.... (Interruptions) ...

MR. SPEAKER: Why are you doing it on the very first day?

SHRI SHARAD YADAV: I would like to know that if they deny that lists are being prepared what will the Government do?

This was a specific question to which he did not reply. (Interruptions)

SHRI RAM VILAS PASWAN: You are willing to give time. If she has the inclination to reply, you are willing to give time.

MR. SPEAKER: You are intelligent enough to follow the procedure. You will be able to do that.

[Translation]

SHRI RAM BADAN: Mr. Speaker, Sir, even after one year of the meeting of Indo-Japan study Committee on 27th November, 1990 regarding setting up of Model Industrial cities in the country, there has been on satisfactory work in this connection. Will the hon. Minister inform the House about the proposed sites of these Model Industrial cities and the time by which these sites are likely to be selected?

SHRI H.R. BHARADWAJ: Sir, this view of setting up Model Industrial cities was

expresses at the meeting of Indo-Japan Study Committee held on 27-28 November, 1990. Then an expert committee was constituted which had members from both the sides. From the Indian side Dr. Kalyan Banarjee, Chairman Exim Bank was representing whereas Japan appointed 4 Members. Then it was decided that a feasibility report should be prepared and the Japanese side was asked to do it. The feasibility report stated that these Model Industrial Cities must be set up in Delhi, Bombay and Goa. Today and tomorrow there is a meeting of this committee in Japan. Further information about this matter would be given to the House as soon as the representatives return from there.

SHRI RAM BADAN: Sir, a mention has been made regarding setting up these Industrial Cities in Delhi, Bombay and Goa. I would like to ask whether Government has taken a decision to set up these Industrial Cities in areas which are backward and neglected? I think an opportunity should be given to anyone of the cities in Eastern Uttar Pradesh, like Mau, Varanasi, Gorakhpur, Kanpur, Azamgarh to set up this Model Industrial city so that they could progress.

[English]

SHRI V. DHANANJAYA KUMAR: Is it suggested to the Government that a sea coast environment is most ideal and suitable for setting up such a model Industrial town and if so, whether Mangalore is a place suitable and whether it is under the consideration by this Sub-Committee?

SHRI H.R. BHARADWAJ: I am not sure whether Japanese have taken into consideration the advice on sea coast environment. But they have suggested these three towns. There is a demand from all over the country where there is suitable infrastructure available and they also want this type of township to be constructed there. The hon. Member has suggested Mangalore. There are some other suggestions also. All those suggestions will be put before the Committee for their consideration.

[*Translation*]

SHRI DILEEP SINGH BHURIA: The hon. Minister has said that three places have been selected, but what has been the criteria? I would like to know that in spite of the fact that there is heavy pollution in Delhi because of industries and same in the case of Bombay, how were these cities selected for setting up Model Industrial cities. What yardsticks were fixed and what requirements were borne in mind while taking this decision?

SHRI H.R. BHARADWAJ: Sir, as I said just now, the feasibility report was prepared by the Japanese side and therefore, I do not know what were their yardsticks. Generally, our yardsticks are the infrastructure, tele-communications, roads, etc. but it seems that they have not taken these as yardsticks. But I think that whenever we decide to open an Industrial training Centre or set up a township we should always bear in mind the economic backwardness of an area. I do not have full information whether some technology centres would be set up but as soon as I get such an information, I would pass it on to the House.

SHRI RAM NIHORE RAI: Mr Speaker, Sir, if a decision has been taken to set up Model Industrial cities in the country by the Government at the Indo-Japanese study committee meeting, then what is the criteria? Is Mirzapur-Sonbhadra area of Uttar Pradesh which is predominantly an Adivasis area to be covered under this criteria? If not, what are the reasons? If so, the time by which the process would begin?

MR. SPEAKER: You have already replied to the first question. You can also reply for Mirzapur.

SHRI H.R. BHARADWAJ: Mr. Speaker, Sir, let me make it very clear that we are not going in for industrialization through this. The Japanese are trying to find an investment centre for their high technology and we would in this way get the technology easily. This will not lead the entire country to indus-

trialization, but we would not be able to overcome the set back caused by Gulf Crisis ... (*Interruptions*).

MR. SPEAKER: So what have you thought about Mirzapur?

SHRI H.R. BHARADWAJ: This supplementary question does not arise out of the main question.

Industrial Growth Centres in Orissa

*83. **SHRI SHRI MRUTYUNJAYA NAYAK:** Will the Prime Minister be please to state;

(a) the details of the Industrial Growth Centres set up in Orissa;

(b) whether the Government proposes to set up Industrial Growth Centres at block level in the backward tribal areas of the State;

(c) if so, the details thereof; and

(d) the time by which this is likely to be implemented?

[*English*]

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN. :)

(a) to (d). A Statement is laid on the Table of the House.

(a) to (d) Under the Growth to Centre Scheme, Orissa has been allotted four Growth Centres out of which three have already been selected and announced. These are one each in the districts of Cuttack, Ganjam and Sambalpur. Among these, Ganjam and Sambalpur are areas of tribal concentration. For selection of the fourth growth centres, the State Government are yet to submit their final proposal.

The selected growth centres would be provided with basic infrastructural facilities